

**The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari):** (a) No separate statistics are maintained about the export of Saries. However, from the export figures of handloom fabrics as a whole, it is observed that the demand from the U.S.A. for the handloom cloth has been increasing.

(b) The steps taken to increase the demand for handloom fabrics in Europe and America include publicity in foreign newspapers and periodicals, display of fabrics in Indian Trade Commissioners' offices and participation in International Fairs and Exhibitions.

#### Film Producers

**786. Sardar Iqbal Singh:** Will the Minister of Information and Broadcasting be pleased to state the details of remuneration paid to the individual producer for each film, during 1955-56?

**The Minister of Information and Broadcasting (Dr. Keskar):** A statement is placed on the Table of the House. [See Appendix VII, annexure No. 43]. The rates for payment vary considerably depending upon the nature of the film, the amount of travelling and shooting that might have to be done and the quality of work. It would not be desirable to give the rates for individual films as it might come in the way of reasonable quotations from producers when tenders are called for that purpose.

#### I. & B. Ministry Officers

**787. Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of Class I and Class II Officers in the Ministry of Information and Broadcasting and its attached and Subordinate offices at present; and

(b) the number of Scheduled Castes in each category?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a)

Class I	.	.	270
Class II	.	.	1,328

(b) Class I	.	.	.	Nil.
Class II	.	.	.	22

**NOTE:—**Recruitment to Class I and Class II posts is made generally through the Union Public Service Commission.

In making recruitment, the express reservations prescribed for Scheduled Castes are borne in mind. As far as possible, preference is also given to such candidates.

#### Power Generation at Bhakra Nangal Dam

**788. Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to state:

(a) the progress achieved so far on the generation of power at the Bhakra Nangal Dam; and

(b) the share of the Punjab State in this power generation?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Gangwal and Kotla power houses having two units of 24,000 KW each have been commissioned. The combined capacity of the two power houses is now 72,000 KW treating one unit as a stand-by.

(b) 62.36% of the power available after meeting the common pool load such as Delhi, Bhakra Dam etc.

#### Auction of Evacuee Buildings

**789. Shri D. C. Sharma:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of evacuee buildings that have been auctioned in the Panjab upto the end of July, 1956; and

(b) the number of such evacuee buildings the possession of which has been given to the purchasers?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) and (b). The information is being collected and will be placed on the Table of the Lok Sabha in due course.

#### High Altitude Laboratory

**790. Shri D. C. Sharma:** Will the Prime Minister be pleased to state at what stage is the proposal to set up a High Altitude Cosmic Ray Research Station in Gulmarg-Khillanmarg area in Kashmir?

**The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru):** The recommendations made by the Committee appointed to prepare detailed plans and estimates for the setting up of a High Altitude Cosmic Ray Laboratory at Gulmarg-Khillanmarg, at its meeting held on 26th July, 1956, are under consideration. The Committee has *inter alia* suggested that an all year base-laboratory with workshop and other facilities be established at Gulmarg at a height of 8,800 ft. and a high-level laboratory should be constructed on a spur on the hill towards Aparawat (at a height of about 12,500 ft.). The base laboratory and the high-level laboratory will be linked up with wire ropeway

for which the necessary survey has been suggested.

### Steel Board

791. **Shri D. C. Sharma**: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government contemplate to set up a Steel Board to coordinate the work of all the three steel plants in the Public Sector; and

(b) if so, what will be the constitution of the Steel Board?

**The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari)**: (a) and (b). The matter is still under consideration.

### Bhakra Dam Project

792. **Shri M. R. Krishna**: Will the Minister of Irrigation and Power be pleased to state the names of the members of the Committee set up to investigate into the cause of explosion at Bhakra Dam Project on the 1st July, 1956?

**The Deputy Minister of Planning (Shri S. N. Mishra)**: A magisterial enquiry is being held by the Additional District Magistrate, Bilaspur. The Police including C.I.D. are also investigating. A departmental enquiry has also been held, the members of the committee being:

1. Shri S. C. Katoch, Superintending Engr. . . . . President.
2. Shri D. D. Soni, Executive Engineer . . . . . Member.
3. Shri I. S. Ahluwalia, Executive Engineer . . . . . Member
4. Shri Darshan Singh, Executive Engineer . . . . . Member.

The committee was assisted by:

1. Shri Lahri—Inspector of Explosive Department.
2. Shri Gamlin — of M/S Imperial Chemical Industries.

### Foreign Delegations to India

793. **Shri R. P. Garg**: Will the Prime Minister be pleased to state the number and purpose of foreign delegations that visited India during 1955?

**The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru)**: The information is being collected and will be placed on the Table of the House.

### Regional Commission's Office at Rajkot

794. **Shri S. C. Samanta**: Will the Minister of Rehabilitation be pleased to state:

(a) when the Regional Commission's Office was opened at Rajkot for Saurashtra and Kutch;

(b) whether full-fledged office is running there at present;

(c) if so, whether compensation applications from old, disabled and T. B. patients and students and other categories of displaced persons have been taken up and settled; and

(d) the amount of cash compensation that has been paid up-to-date to those mentioned in part (c) above?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna)**: (a) On the 18th April, 1956.

(b) Yes.

(c) and (d). The cases of all priority category claimants have been taken up by the Regional Settlement Commissioner. Upto the 31st July, 1956, a sum of Rs. 1,27,027/4/- was paid as compensation to 136 claimants. The amount paid in cash was Rs. 1,12,335/-.

### Design Centre

795. **Shri M. Islamuddin**: Will the Minister of Production be pleased to state:

(a) whether there is any proposal to open a Design Centre in Bihar for the development of handicrafts; and

(b) if so, when and where?

**The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey)**: (a) and (b). A design centre for the development of handicrafts was started in Bihar during the year 1955-56. It has since been merged with the Institute of Industrial Designs set up at Patna by the State Government in March, 1956.

### Embassy Cars

796. **Shri M. Islamuddin**: Will the Prime Minister be pleased to state:

(a) the total number of Cars used by the Indian Embassies in foreign countries, country-wise;

(b) the type of cars with price of each particularly meant for Ambassadors in the country they have been sent to;

(c) the usual period by which a replacement is made to the Ambassadors' car; and

(d) the number of Ambassadors' cars replaced during the year 1955-56?

**The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru)**: (a) and (b). A statement containing particulars is laid on the Table of the House. [See Appendix VII, annexure No. 44].

(c) Normally 5 years.

(d) Four.